

NATIONAL COMPANY LAW APPELLATE TRIBUNAL, NEW DELHI

Company Appeal (AT) (Ins) No. 1407 of 2019

IN THE MATTER OF:

Srei Infrastructure Finance Ltd.

Appellant

Vs.

Ashish Chhawchharia & Anr.

....Respondents

Present:

For Appellant: Mr. Raghavendra M. Bajaj, Advocate

**For Respondents: Mr. Arun Kathpalia, Sr. Advocate with Ms. Misha,
Advocate for COC**

**Mr. Rony O. John and Mr. Piyush Swami,
Advocates for RP.**

**Mr. Abhishek Swaroop and Mr. Naman Singh
Bagga, Advocates**

ORDER

18.03.2020: It is represented on behalf of the Appellant by Mr. Raghavendra M. Bajaj, Advocate stating that his Learned Senior Counsel Mr. S. N. Mookherjee is inconvenienced to appear before this Tribunal today and hence a short accommodation is sought for. Acceding to his request the office Registry is directed to list the matter on **23rd March, 2020** under the caption 'For Admission (After Notice)'.

[Justice Venugopal M.]
Member (Judicial)

[Kanthi Narahari]
Member (Technical)

sa/nn